

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
IA 22/17 in CP 09/ 16	For hearing	Bhargava D Bhat of BMSP Associates	241	M.V.Prakash Gurbaxani	SBF Health Care Pvt.Ltd.& 2 Ors.	Arvind Kaushik of Bangalore Law Associates for R1 to R3.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


1) SUNIL K
9916551810


Respondent

Sunil

ORDER

Counsel for Petitioner is absent. Counsel for Respondent is present. List the matter for hearing on 18.04.2018.


Member (T)


Member (J)